

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 710/GT/2025

Subject : Petition for truing up of capital cost & generation tariff for 2019 24 tariff period under Regulation 13 of the CERC (Terms and Conditions of Tariff) Regulations, 2019 and for determination of generation tariff for 2024-29 tariff period under Regulation 9(2) of the CERC (Terms and Conditions of Tariff) Regulations, 2024, in respect of Karcham Wangtoo Hydro Electric Project (KW HEP).

Petitioner : JSW Hydro Energy Limited

Respondents : PTC and 8 Ors.

Date of Hearing : **24.2.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Aman Anand, Advocate, JSWHEL
Shri Aman Dixit, Advocate, JSWHEL
Ms. Natasha Debroy, Advocate, JSWHEL
Ms. Srishti Gupta, Advocate, JSWHEL
Shri Anurag Agarwal, JSWHEL
Shri Manish Sharma, JSWHEL
Shri Anand K. Ganesan, Advocate, PSPCL
Shri Amal Nair, Advocate, PSPCL
Ms. Devyani Prasad, Advocate, PSPCL
Ms. Poorva Saigal, Advocate, HPPC
Ms. Kaavya Madaan, Advocate, HPPC
Shri Savyasachi Saumitra, Advocate, UPPCL
Shri Rohan Andrew Malik, Advocate, UPPCL
Shri Kaustubh Narendran, Advocate, UPPCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner and learned counsels for Respondents PSPCL, HPPC, and UPPCL made detailed oral submissions and submitted that the pleadings in the matter have been completed and an order may be reserved.

2. Accordingly, the Commission, based on the consent of the parties, reserved its order in the Petition.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

